

WWW.LIVELAW.IN
IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CIVIL APPLICATION NO. 8309 of 2021

=====

YOGENDRA KUMAR
Versus
INDIAN AIR FORCE & 1 other(s)

=====

Appearance:
MR GUNJAN SINGH for MR AUM M KOTWAL(7320) for the Petitioner
MS SHREE KOTWAL(11177) for the Petitioner(s) No. 1
for the Respondent(s) No. 1,2

=====

CORAM:HONOURABLE MR. JUSTICE A.J.DESAI
and
HONOURABLE DR. JUSTICE A. P. THAKER

Date : 22/06/2021

ORAL ORDER
(PER : HONOURABLE MR. JUSTICE A.J.DESAI)

NOTICE returnable on 01.07.2021.

Till then, no coercive action shall be taken against the
petitioner, who is at present not willing to take vaccine.

(A.J. DESAI, J.)

(DR. A. P. THAKER, J.)

Ajay